

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. (IB)-50(PB)/2017  
CA NO.

CORAM:

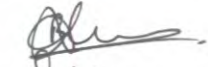
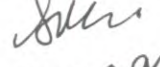
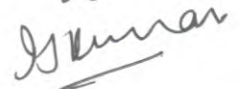
PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY: Dimensions Corporate Finance Services (P) Ltd  
and  
Pureearth Infrastruture Ltd.

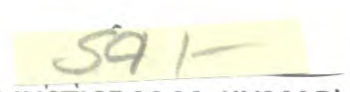
SECTION OF THE COMPANIES ACT: U/s 9 Insolvency & Bankruptcy code 2016

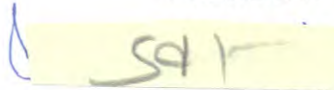
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	BHUVAN ARORA	ADVOCATE	APPLICANT	
2.	SWASTIKA KUMARI	Adv.	APPLICANT	
3.	Isha J Kumar	Advocate	Respondent	

**ORDER**

Learned Counsel for the parties have stated that the matter is likely to be settled within a few days.

List on 03.5.2017.

  
CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
25.4.2017